one child norm through sterilization, by the Central and State Governments and disincentives for those who do not opt for small family norm and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI MAHENDRA MOHAN: Sir, I introduce the Bill.

Re. Concern over threat to Judges and their Family Members

MR. DEPUTY CHAIRMAN: Now, we will take up Bills for consideration and passing. The Agricultural Produce (Remunerative Prices) Bill, 2006.... (Interruptions).

SHRI V. NARAYANASAMY (Pondicherry): Sir, the Supreme Court Judge... (Interruptions).

MR. DEPUTY CHAIRMAN: Mr. Narayanasamy, it is your Bill.

SHRI V. NARAYANASAMY: Sir.....(Interruptions).

श्री रुद्र नारायण पाणि (उडीसा)ः सर, नंदीग्राम में किसानों पर गोलियां चलाई गई हैं। ...(व्यवधान)...

श्री उपसभापतिः कोर्ट का मामला है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Do the Government have anything to say?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY): S_1(Interruptions).

MR. DEPUTY CHAIRMAN: Nothing will go on record except hon. Minister. ...(Interruptions)... देखिए, मिनिस्टर साहब स्टेटमेंट दे रहे हैं ...(व्यवधान)... The Minister wants to make a statement...(Interruptions)... Please, listen to the Minister ...(Interruptions)... He is reading. The Government is reacting.

SHRI K. VENKATAPATHY: Mr. Deputy Chairman, Sir, the Government is taking a serious note about it and we will react as soon as we receive a report from the Chief Justice of India in this connection. We will give utmost protection to the judges and their family members.

SHRI S.S.AHLUWALIA(Jharkhand): What is this, Sir?

RAJYA SABHA

श्री बुजभूषण तिवारी (उत्तर प्रदेश): सर, हमें भी बोलने का मौका दिया जाए।...(व्यवधान)

SHRI V. NARAYANASAMY: Sir, if this is the situation of a Supreme Court Judge, What will happen to the ordinary citizens?(Interruptions). A Supreme Court Judge has .-.-..(Interruptions).

श्री महेन्द्र मोहन (उत्तर प्रदेश)ः सर, यह गलत बयान है। ...(व्यवधान)

श्री वी0 हन्मंत रावः (आन्ध्र प्रदेश) सर, यह बहुत ही सीरियस इश्यु है।...(व्यवधान)

श्री **रुद्रनारायण पाणिः** आप छानबीन करिए। नंदीग्राम में क्या हो रहा है? ...(व्यवधान)

श्री वी0 हन्मंत राव: यह क्या हो रहा है? देश में क्या हो रहा है? ...(व्यवधान)

श्री उपसभापति : मैं भी यही पूछ रहा हूं कि यह क्या हो रहा है? ...(व्यवधान)

SHRI V. NARAYANASAMY: Sir, what will happen if ...(Interruptions)

MR. DEPUTY CHAIRMAN: What is the view of... (Interruptions)...What do you want? (Interruptions)

श्री महेन्द्र मोहन : बिल्कुल गलत आरोप है। ...(**व्यवधान**)

श्री उपसभापति : यह प्राइवेट मैंबर्स हैं ...(व्यवधान) He has replied. (Interruptions) he has replied (Interruptions)

SHRI V. NARAYANASAMY: But, Deputy Chairman, Sir, it is not.. (Interruptions).

श्री बृजभूषण तिवारी: यह गलत बात है। यह बिल्कुल गलत बात है। ...(व्यवधान) हमें भी कहनका मौका मिले। ...(व्यवधान)

श्री उपसभापति : आप गवर्नमेंट का response चाहते हैं ...(व्यवधान)

श्री वी0 हनुमंत रावः बहुत serious issue है ...(व्यवधान)

एक माननीय सदस्यः वहां सुप्रीम कोर्ट का वोरा कमेटी के हिसाब से इनफलुएँ किया जा रहा है। ...(व्यवधान)

श्री उपसभापति : नारायण्सामी जी, आप बिल पर बोलिए, आपका बिल है। ...(व्यवधान)

श्री बृजभूषण तिवारी: आप गलत बोल रहे हैं। ...(व्यवधान)

MR. DEPUTY CHAIRMAN: Nothing will go on record. *(Interruptions)* Shri Sharad Anantrao Joshi, Kindly speak.

SHRI SHARAD ANANTRAO JOSHI (Maharashtra): Mr. Deputy Chairman, Sir, I have a feeling that...(*Interruptions*)...

SHRI SHARAD ANANTRAO JOSHI: Sir, the Mover of this Bill obviously does not want the discussion...(Interruptions)...In the discussion, the issues that are coming out are not palatable to him and his party. {Interruptions} That is why he is raising the matter in order to stall the debate ...(Interruptions)... The point, which he is raising...(Interruptions)...I have not been able to hear what he is talking about. But even if it is important, there is an appropriate time for ...(Interruptions)... He should not encroach upon the time reserved for the Private Members' Legislative Business. {Interruptions}

श्री वी0हनुंमत राव: 55 पुलिस वाले मारे गए हैं। ...(व्यवधान)

श्री उपसभापति : यह प्राइवेट मैंबर्स है, this is your right {Interruptions}

SHRI SHARAD ANANTRAO JOSHI: Sir, my speech was interrupted fifteen days back because a Minister wanted to make a statement. *{Interruptions}*

MR. DEPUTY CHAIRMAN: Please do not disturb your own right. {Interruptions} यह कभी नहीं होता है। ...(व्यवधान)...

SHRI SHARAD ANANTRAO JOSHI: Today also, a Minister made a statement relating to the subject.....(Interruptions)....

MR. DEPUTY CHAIRMAN: The House is adjourned to meet at 11.00 a.m. on Monday.

The House then adjourned at four minutes past three of the clock time eleven of the clock on Monday, the 19th March, 2007.

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